

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3777
TO BE ANSWERED ON 16.07.2019

HOUSEHOLDS UNDER MGNREGA

3777. SHRIMATI MANEKA SANJAY GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of households registered under the Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA) who were able to get work for 100 days during the last three years, State-wise;
- (b) whether it is a fact that the average MGNREGA wages have decreased, if so, the details thereof along with the details of wages given during the last five years; and
- (c) the number of instances of MGNREGA workers being denied their wages for not having Aadhaar Card or mismatch of biometrics during the said period, State-wise?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): State/UT-wise details of households completing 100 days of employment during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given at **Annexure**.

(b): No, Sir. As per Management Information System (MIS), the details of average MGNREGA wages in the last five financial years are given below:

Financial Year	Average Wage Rate per day per person (Rs.)
2014-2015	143.92
2015-2016	154.08
2016-2017	161.65
2017-2018	169.44
2018-2019	179.12

(c): All wages to workers under MGNREGS are not paid through Aadhaar Based Payment System (ABPS). Those workers who do not have Aadhaar number or are in process of ABPS conversion are paid electronically through account based transfers into their Bank/Post office accounts.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 3777 dated 16.07.2019

Sl. No.	States/UTs	Households completed 100 days of employment (In lakh)		
		2016-17	2017-18	2018-19
1	ANDHRA PRADESH	5.83	5.95	8.10
2	ARUNACHAL PRADESH	0.00	0.00	0.003
3	ASSAM	0.11	0.11	0.19
4	BIHAR	0.14	0.16	0.25
5	CHHATTISGARH	1.73	3.24	4.28
6	GOA	0.00	0.00	0.00
7	GUJARAT	0.08	0.11	0.34
8	HARYANA	0.03	0.04	0.04
9	HIMACHAL PRADESH	0.11	0.14	0.70
10	JAMMU AND KASHMIR	0.35	0.36	0.38
11	JHARKHAND	0.37	0.58	0.26
12	KARNATAKA	1.96	0.30	2.12
13	KERALA	1.13	1.17	4.42
14	MADHYA PRADESH	1.41	1.35	0.77
15	MAHARASHTRA	1.68	2.02	1.92
16	MANIPUR	0.00	0.00	0.00
17	MEGHALAYA	0.87	1.15	1.61
18	MIZORAM	0.57	0.00	0.82
19	NAGALAND	0.002	0.001	0.00
20	ODISHA	0.36	0.68	0.47
21	PUNJAB	0.04	0.10	0.07
22	RAJASTHAN	4.27	2.28	5.88
23	SIKKIM	0.08	0.04	0.05
24	TAMIL NADU	13.21	1.50	2.60
25	TELANGANA	1.76	2.04	2.27
26	TRIPURA	1.16	0.04	0.15
27	UTTAR PRADESH	0.41	0.43	0.72
28	UTTARAKHAND	0.26	0.22	0.26
29	WEST BENGAL	2.00	5.58	13.38
30	ANDAMAN & NICOBAR	0.01	0.00	0.002
31	LAKSHADWEEP	0.00	0.00	0.00
32	PUDUCHERRY	0.00	0.00	0.00
	National	39.91	29.55	52.05

Source: www.nrega.nic.in